

**Crimes Against SCs/STs**

365. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been increase in crimes against SC/ST in the past one year and if so, the details thereof; and

(b) the State-wise data of FIRs registered and conviction secured in crimes against SC/ST during last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), an increase of 19.0% (from 39,408 cases in 2013 to 47,064 cases in 2014) and 68.6% (from 6,793 cases in 2013 to 11,451 cases in 2014) under crime against SCs and STs were reported during 2014 over 2013 respectively. State/UT-wise cases reported, cases charge-sheeted and cases convicted under crime against SCs and STs during 2009-2014 are given in Statement-I and II (*See* below).

As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations.

**Statement-I**

*Cases reported under total crimes against SCs for crimes against SCs during 2009-2011*

Sl. No.	State/UT	2009			2010			2011		
		Cases reported during the year	Cases Charge-sheeted	Cases convicted	Cases reported during the year	Cases Charge-sheeted	Cases convicted	Cases reported during the year	Cases Charge-sheeted	Cases convicted
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	4504	1869	238	4321	2187	266	4016	1984	256
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3.	Assam	0	20	1	7	11	2	0	8	1
4.	Bihar	3836	1902	216	3516	2321	158	3623	3857	196
5.	Chhattisgarh	284	288	94	271	259	123	253	219	109
6.	Goa	3	2	0	1	1	0	4	1	0
7.	Gujarat	1182	1077	43	1008	965	75	1063	979	14
8.	Haryana	303	209	50	380	282	70	408	275	34
9.	Himachal Pradesh	88	55	12	101	56	6	94	65	2
10.	Jammu and Kashmir	1	1	1	1	1	0	1	0	0
11.	Jharkhand	631	425	95	577	445	95	636	304	66

12.	Karnataka	2174	1607	32	2505	1823	80	2481	1968	105
13.	Kerala	467	289	28	583	330	18	761	346	17
14.	Madhya Pradesh	3040	2909	1014	3374	3325	1070	3245	3147	891
15.	Maharashtra	1096	1028	53	1132	908	37	1143	925	45
16.	Manipur	0	0	0	0	0	0	0	0	0
17.	Meghalaya	0	0	0	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	0	0	0
20.	Odisha	1709	1125	52	1710	1731	116	1455	1396	105
21.	Punjab	108	80	8	115	71	12	90	50	9
22.	Rajasthan	4985	2230	638	4979	2083	534	5182	2235	777
23.	Sikkim	16	11	10	3	4	0	9	7	7
24.	Tamil Nadu	1312	816	102	1631	1020	187	1391	885	293
25.	Telangana									
26.	Tripura	7	3	4	11	7	1	22	14	1
27.	Uttar Pradesh	7522	5629	3217	6272	4191	4871	7702	5818	3870
28.	Uttarakhand	58	44	26	35	23	38	32	21	26
29.	West Bengal	21	4	0	63	13	0	59	37	0
TOTAL STATE(S)		33347	21623	5934	32596	22057	7759	33670	24541	6824

Written Answers to

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1	2	3	4	5	6	7	8	9	10	11
30.	A & N Islands	0	0	0	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0	2	0	0
32.	D & N Haveli	1	1	0	0	0	1	1	0	0
33.	Daman and Diu	2	0	0	0	0	0	0	0	0
34.	Delhi UT	33	17	0	16	3	7	28	12	3
35.	Lakshadweep	0	0	0	0	0	0	0	0	0
36.	Puducherry	29	15	0	31	34	1	18	16	1
TOTAL UT(s)		65	33	0	47	37	9	49	28	4
TOTAL (ALL INDIA)		33412	21656	5934	32643	22094	7768	33719	24569	6828

*Cases reported under total crimes against SCs for crimes against SCs during 2012-2014*

Sl. No.	State/UT	2012			2013			2014		
		Cases reported during the year	Cases Charge-sheeted	Cases convicted	Cases reported during the year	Cases Charge-sheeted	Cases convicted	Cases reported during the year	Cases Charge-sheeted	Cases convicted
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	3057	1491	179	3270	1652	138	4114	2225	147
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3.	Assam	4	16	2	8	2	0	2	0	0

4.	Bihar	4821	4211	221	6721	4608	204	7893	6152	101
5.	Chhattisgarh	262	216	73	242	297	75	1066	893	143
6.	Goa	10	6	0	12	15	0	17	13	2
7.	Gujarat	1028	996	70	1190	1110	29	1130	1046	26
8.	Haryana	252	214	24	493	353	48	830	615	64
9.	Himachal Pradesh	129	93	4	148	108	9	122	69	9
10.	Jammu and Kashmir	2	2	0	0	0	0	0	0	0
11.	Jharkhand	696	273	58	978	438	105	903	482	60
12.	Karnataka	2605	1962	72	2566	2162	71	2138	1807	46
13.	Kerala	810	374	7	756	387	22	816	442	34
14.	Madhya Pradesh	2875	2833	911	2945	2760	767	4151	4187	1586
15.	Maharashtra	1091	932	39	1678	1303	44	1768	1464	59
16.	Manipur	0	0	0	1	0	0	1	0	0
17.	Meghalaya	0	0	0	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	0	0	0
20.	Odisha	2265	1452	85	2592	1741	51	2266	2342	23
21.	Punjab	71	43	6	126	66	13	123	49	6

Written Answers to

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1	2	3	4	5	6	7	8	9	10	11
22.	Rajasthan	5559	2173	325	6475	2434	844	8028	3600	806
23.	Sikkim	5	8	6	6	6	13	10	7	2
24.	Tamil Nadu	1647	1179	119	1845	1265	106	1546	1307	88
25.	Telangana							1694	1046	40
26.	Tripura	76	76	6	48	48	0	49	32	0
27.	Uttar Pradesh	6202	4675	1855	7078	5336	1772	8075	6132	1846
28.	Uttarakhand	33	14	24	34	22	22	61	40	8
29.	West Bengal	85	105	1	115	88	0	159	127	1
	TOTAL STATE(s)	33585	23344	4087	39327	26201	4333	46962	34077	5097
30.	A & N Islands	0	0	0	0	0	0	0	0	0
31.	Chandigarh	2	4	0	4	2	0	1	1	0
32.	D & N Haveli	0	1	0	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	1	0	0	0	1	0
34.	Delhi UT	44	23	5	55	55	0	87	75	5
35.	Lakshadweep	0	0	0	0	0	0	0	0	0
36.	Puducherry	24	24	1	21	12	1	14	9	0
	TOTAL UT(s)	70	52	6	81	69	1	102	86	5
	TOTAL (ALL INDIA)	33655	23396	4093	39408	26270	4334	47064	34163	5102

Source: Crime in India.

**Statement-II***Cases reported under total crimes against STs for crimes against STs*

Sl. No.	State/UT	2009			2010		
		Cases reported during the year	Cases Charge-sheeted	Cases convicted	Cases reported during the year	Cases Charge-sheeted	C
1	2	3	4	5	6	7	
1.	Andhra Pradesh	830	463	59	807	410	
2.	Arunachal Pradesh	21	13	0	54	38	
3.	Assam	9	25	3	3	14	
4.	Bihar	67	43	9	71	42	
5.	Chhattisgarh	376	335	104	386	398	1
6.	Goa	0	1	0	0	0	
7.	Gujarat	195	181	11	155	147	
8.	Haryana	0	0	0	0	0	
9.	Himachal Pradesh	1	1	0	2	1	
10.	Jammu and Kashmir	0	0	0	0	0	

1	2	3	4	5	6	7	8	9	10	11
11.	Jharkhand	182	202	70	234	131	51	309	142	38
12.	Karnataka	272	215	5	294	197	10	285	234	7
13.	Kerala	102	79	4	88	85	5	231	78	6
14.	Madhya Pradesh	1135	1112	409	1384	1302	384	1284	1245	301
15.	Maharashtra	224	230	10	292	238	8	321	286	8
16.	Manipur	0	0	0	0	0	0	1	0	0
17.	Meghalaya	0	0	0	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	0	0	0
20.	Odisha	552	402	23	556	592	64	484	427	43
21.	Punjab	0	0	0	0	0	0	0	0	0
22.	Rajasthan	1183	506	217	1319	569	168	1263	511	126
23.	Sikkim	14	10	8	1	2	0	8	6	7
24.	Tamil Nadu	22	21	10	33	27	2	23	4	0
25.	Telangana									
26.	Tripura	27	21	9	35	33	7	30	21	1

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Unstarred Questions

27. Uttar Pradesh	4	2	7	0	0	25	35	30	6
28. Uttarakhand	0	0	4	0	0	2	0	0	0
29. West Bengal	16	6	0	47	14	0	41	25	0
<b>TOTAL STATE(S)</b>	<b>5232</b>	<b>3868</b>	<b>962</b>	<b>5761</b>	<b>4240</b>	<b>912</b>	<b>5747</b>	<b>4124</b>	<b>754</b>
30. A & N Islands	2	1	0	1	1	0	7	7	0
31. Chandigarh	0	0	0	0	0	0	0	0	0
32. D & N Haveli	16	8	1	2	4	0	2	1	0
33. Daman and Diu	0	0	0	0	0	0	0	0	0
34. Delhi UT	0	0	0	0	0	0	0	0	0
35. Lakshadweep	0	0	0	0	0	0	0	0	1
36. Puducherry	0	0	0	0	0	0	0	0	0
<b>TOTAL UT(S)</b>	<b>18</b>	<b>9</b>	<b>1</b>	<b>3</b>	<b>5</b>	<b>0</b>	<b>9</b>	<b>8</b>	<b>1</b>
<b>TOTAL (ALL INDIA)</b>	<b>5250</b>	<b>3877</b>	<b>963</b>	<b>5764</b>	<b>4245</b>	<b>912</b>	<b>5756</b>	<b>4132</b>	<b>755</b>

*Cases reported under total crimes against STs for crimes against STs during 2012-2014*

Sl. No.	State/UT	2012			2013			2014		
		Cases reported during the year	Cases Charge-sheeted	Cases convicted	Cases reported during the year	Cases Charge-sheeted	Cases convicted	Cases reported during the year	Cases Charge-sheeted	Cases convicted
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	666	347	19	672	421	18	627	336	12
2.	Arumachal Pradesh	10	15	4	1	1	0	1	1	0
3.	Assam	0	10	1	0	0	0	1	0	0
4.	Bihar	119	140	13	91	62	0	77	48	4
5.	Chhattisgarh	344	333	184	331	340	69	721	700	82
6.	Goa	1	1	0	10	1	0	6	7	0
7.	Gujarat	221	208	6	224	220	8	229	210	3
8.	Haryana	0	0	0	0	0	0	0	0	0
9.	Himachal Pradesh	3	4	0	2	1	0	3	2	0
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0
11.	Jharkhand	287	157	40	396	186	52	432	282	36
12.	Karnataka	374	287	7	535	407	4	487	456	11

13.	Kerala	124	96	6	135	94	7	135	96	6
14.	Madhya Pradesh	1218	1217	409	1296	1231	310	2279	2222	774
15.	Maharashtra	308	269	18	415	311	11	443	400	12
16.	Manipur	2	1	0	2	2	1	2	0	0
17.	Meghalaya	0	0	0	0	0	0	1	0	0
18.	Mizoram	0	0	0	0	0	0	1	0	0
19.	Nagaland	0	0	0	18	4	0	0	0	0
20.	Odisha	688	495	41	791	680	28	1259	1035	18
21.	Punjab	0	0	0	0	0	0	0	0	0
22.	Rajasthan	1351	526	37	1651	613	10	3952	2219	716
23.	Sikkim	4	4	2	17	17	7	10	9	1
24.	Tamil Nadu	27	34	0	23	12	1	18	20	0
25.	Telangana							569	369	13
26.	Tripura	29	26	0	24	33	0	18	19	2
27.	Uttar Pradesh	44	42	2	25	22	4	24	18	6
28.	Uttarakhand	3	1	0	2	2	0	1	1	0
29.	West Bengal	91	83	0	122	70	1	141	133	3
TOTAL STATE(S)		5914	4296	789	6783	4730	531	11437	8583	1699

1	2	3	4	5	6	7	8	9	10	11
30.	A & N Islands	4	0	0	2	5	3	7	3	0
31.	Chandigarh	0	0	0	0	0	0	0	0	0
32.	D & N Haveli	4	1	0	7	1	0	3	0	0
33.	Daman and Diu	0	0	0	1	0	0	0	1	0
34.	Delhi UT	0	0	0	0	0	0	2	1	0
35.	Lakshadweep	0	0	0	0	0	0	0	0	0
36.	Puducherry	0	0	0	0	0	0	2	1	0
TOTAL UT(s)		8	1	0	10	6	3	14	6	0
TOTAL (ALL INDIA)		5922	4297	789	6793	4736	534	11451	8589	1699

Source: Crime in India.